

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India

...

Applicant/Petitioner

Vs

M/s. Advance Navotpad Surfactants Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 08.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Liquidator

: Mr. Sarwar Raza, Ms. Ishita Sharma, Advs.

ORDER

List on 23.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.01.2021
Ritu